

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3198/2007

AGRICULTURAL PRODUCE MARKETING COMMTT.

Appellant(s)

VERSUS

BANNAMMA(D) BY LRS.  
(With appln. (s) for raising additional grounds)

Respondent(s)

Date : 09/07/2014 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s)

Ms. Anjana Chandrashekar ,Adv.

For Respondent(s)

Mr. Basava Prabhu S.Patil,Sr.Adv.  
Mr. B. Subrahmanya Prasad ,Adv.  
Mr. Anirudh S.Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List tomorrow i.e. 10th July, 2014.

(MADHU BALA)  
COURT MASTER

(SNEH LATA SHARMA)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Madhu Bala  
Date: 2014.07.09  
17:13:12 IST  
Reason: